## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP 242/13	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	TP 9/17	For hearing	433( e) / 433(f)	HDFC Bank Ltd. Vs Narayana Electrical Solutions Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SUDHIR BS 9036022988 KRISHNAMURTHY.N.S	Petitioner Rappalent	1355udhir Klility. N.S
	(8904201249)		

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Again he requested time to file additional objections to Form 1. List it on 11/12/2017.

Member (T)

Member (J)